

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 865 of 2020**

**In the matter of:**

**Turnaround Consultants Pvt. Ltd. ....Appellant**

**Vs.**

**Devendra Singh, Resolution Professional of Venus Rolling Mills ....Respondent**

**Present:**

**Appellant: Mr. Milan Singh Negi, Advocate.**

**Respondent: Mr. Vaibhav Tyagi, Advocate.**

**ORDER**

**(Through Virtual Mode)**

**11.12.2020:** Counter filed by the Respondent is taken on record. Learned counsel for the Appellant does not intend to file rejoinder thereto. Thus, the pleadings are complete. Learned counsel for the parties may also file short written submissions, not exceeding three pages, supported by the relevant case law.

List the appeal 'for hearing' on 27<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

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